

**GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA
UNSTARRED QUESTION NO. 418
TO BE ANSWERED ON 4th FEBRUARY, 2020**

DISTRIBUTION OF MILLET, MAIZE, RAGI AND NUTRITIOUS FOOD

**418. SHRI SANJAY SETH:
SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:**

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government has taken any decision to implement the vision of the Hon'ble Prime Minister that India will have to work on Millet Revolution to ensure nutritious diet for good health and if so, the details thereof;
- (b) whether the Government has decided to distribute high protein nutritious foods like cottage cheese along with coarse grains like maize, ragi, etc. at fair price shops under Public Distribution System (PDS) and if so, the details thereof including their names and the quantum thereof;
- (c) whether the cases of millets and other commodities not being given to the consumers from Government ration shops under PDS in full quantity have come to the notice of the Government; and
- (d) the time by which the distribution of the aforesaid nutritious foods is likely to be ensured in Bundelkhand?

**A N S W E R
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD &
PUBLIC DISTRIBUTION
(SHRI DANVE RAOSAHEB DADARAO)**

(a) & (b): Government of India enacted National Food Security Act (NFSA), 2013 on 05.07.2013 to provide subsidized foodgrains to the States/UTs. Schedule-I of the Act envisages distribution of Millets (nutri-cereals / coarse grain) at highly subsidized rate of Rs. 01 per kg in addition to wheat and rice.

.....2/-

Millets are already a part of Public Distribution System. The procurement, storage and distribution of Millets by States/UTs is done under Decentralized Procurement (DCP) system. Under this, the States/UTs which intend to distribute millets under Public Distribution System have to make an assessment of the quantity for procurement and distribution of Millets under PDS and get their procurement plan approved in advance from Government of India, so as to ensure that the procured quantity is distributed under PDS in that State only. Subsequently, the allocation of approved quantity of millet for distribution under PDS is made by this Department, while ensuring that the overall quantity of rice, wheat and millets has to be within the upper ceiling fixed in respect of each State/UT under NFSA. Responsibility for distribution of foodgrains within the State/UT rests with the concerned State/UT Govt.

As per clause 9 of 9 TPDS (Control) Order, 2015, the State Government shall allow sale of commodities other than the foodgrains distributed under the Targeted Public Distribution System at the fair price shop to improve the viability of the fair price shop operations. This Department has no role to play in distribution other than rice, wheat and nutri-cereals (coarse grains).

A Committee was also constituted in 2017 by the Prime Minister's Office under the chairmanship of Prof Ramesh Chand, Member, NITI Aayog, to promote millets under PDS for greater nutritional support. The Committee after broad deliberation submitted its report dated 23.4.2018 covering all the areas titled "Improving nutrition through promotion of millets under PDS".

The details of nutri-cereals allocated by this Department during the last three years and the current year are at Annexure-I.

(c): As PDS is operated under the joint responsibility of the Central and the State/ UT Governments, as and when complaints are received by the Government, they are sent to State/UT Governments concerned for inquiry and appropriate action.

(d): There is no such proposal under consideration. However, procurement of maize and its distribution under PDS is being done in the State of Uttar Pradesh since 2018-19.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE UNSTARRED QUESTION NO.418 FOR ANSWER ON 04.02.2020 IN THE LOK SABHA.

ALLOCATION OF NUTRI-CEREALS UNDER TPDS/NFSA

S. NO.	STATE	COMDTY.	QUANTITY (IN TONS)
2016-17			
1	KARNATAKA	RAGI	203769
		JOWAR	7128.8
2	HARYANA	BAJRA	6341
3.	Madhya Pradesh*		76337
	TOTAL		293575.8
2017-18			
1.	Haryana	Bajra	20000
	TOTAL		20000
2018-19			
1.	Haryana (Nov'18 – Jan'19) Order issued on 5- Oct-2018	Bajra	1,00,000
		Maize	15,000
		Total	1,15,000
2.	Uttar Pradesh (Jan-March 2019.)	Maize	1,00,000
2019-20			
1.	Gujarat	Bajra	891.240
2.	Haryana	Bajra	1,00,000
	TOTAL		1,00,891.24

***Allocation to State Govt. of Madhya Pradesh was made during the month November, 2017**
